

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 96(ND)/2015

CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M.KUMAR  
Hon'ble President

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

NAME OF THE COMPANY M/s. ITC Ltd.  
Vs.  
M/s. Logix Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. VIJAY NALR, ADV. MR. PRASHANT JAIN, ADV.		Respondent No. 2 to 4	
2.	MR. L.K. BHUSHAN, ADV. MR. AMIRUSH ARUN KUMAR, ADV.		Petitioner	

**ORDER**

Learned Counsel for the parties have made a joint statement that talks for amicable settlement are in progress and sometime be granted for finalising the same. Accordingly, hearing is deferred to 3<sup>rd</sup> of August 2017.

List on 3<sup>th</sup> of August, 2017.

sd/-  
(CHIEF JUSTICE M.M KUMAR)  
PRESIDENT

sd/-  
(SMT. DEEPA KRISHAN)  
MEMBER (T)

Dated: 22-5-17  
Kanta